## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3348

TO BE ANSWERED ON THE 16<sup>TH</sup> MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)
MIGRATION DUE TO RIVER EROSION

#### 3348. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of people living in riverine island or char, migrate from one place to another very frequently due to erosion caused by large number of rivers across Assam;
- (b) if so, whether the Government is aware that many of these people are often harassed by Government authorities including the Foreigners Tribunal as illegal migrants since they fail to prove their identity after having lost everything due to flood;
- (c) if so, whether the Government would consider allowing local authorities to issue migration certificate to these people or develop a system so that their nationality is not questioned; and
- (d) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) Due to soil erosion in char areas, affected persons generally change their place of living.
- (b) to (d) Government of Assam has informed that no harassment is caused to any person by Government authorities while performing its task for survey, detection and deportation of illegal foreigners or by any Foreigners Tribunal. Due process of law is followed by field personnel while undertaking such task.

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